

Shri V. P. Nayar: Will Government be pleased to make an enquiry into his connection with research on the use of atomic energy?

Shri K. D. Malaviya: We shall make enquiries.

Shri T. S. A. Chettiar: May I know what the object of this is; whether atomic energy will be used for military purposes or for peaceful purposes?

Shri K. D. Malaviya: These students are sent there for fundamental training so far as atomic energy is concerned.

RURAL EDUCATION

*516. **Shri C. E. Chowdary:** Will the Minister of Education be pleased to state:

(a) whether Dr. P. S. Deshmukh has submitted a scheme for rural education;

(b) whether the Ministry of Education were aware of the scheme or they approved of it;

(c) what are the chances of the implementation of the scheme; and

(d) what will be the Centre's share of the expenditure and what is expected to be the share of the States?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) The scheme has been forwarded to the Ministry of Education.

(c) and (d). The scheme is under examination.

श्री जांगड़े: क्या माननीय मंत्री महोदय बतलायेंगे कि किसी राज्य ने ग्राम विद्यालय स्थापित किया है, और उस विद्यालय की शिक्षा पद्धति और अन्य विद्यालयों की शिक्षा पद्धति में क्या अन्तर है ?

श्री के० डी० मालवीय: मुझे मालूम नहीं है।

Shri B. S. Murthy: What are the main features of this scheme?

Shri K. D. Malaviya: It is a long scheme.

Shri Velayudhan: May I know whether this particular scheme is now co-ordinated with the Planning Commission?

Mr. Speaker: Obviously it is under examination.

Shri Velayudhan: It is reported in the press that this scheme was approved of by the Planning Commission. I want to know whether it is a fact or not?

Shri K. D. Malaviya: The Government is not responsible for what has appeared in the press. I have already said that this scheme is being considered by the Education Ministry.

Shri Veeraswamy: May I know, Sir, whether the Government of India will urge upon the State Governments to introduce compulsory education?

Mr. Speaker: Order, order.

Shri Syamnandan Sahaya: Is there any proposal to consult the Universities with regard to the schemes submitted by Shri Deshmukh and is the scheme on the lines of the Basic Education Scheme?

Shri K. D. Malaviya: The answer to the first part of the question is, No. The answer to the second part is that, as I have already stated, it is being considered by the Government.

Shri G. P. Sinha: May I know whether this scheme contemplates compulsory primary education?

Shri K. D. Malaviya: I do not know, Sir.

VISUAL EDUCATION

*517. **Dr. Rama Rao:** Will the Minister of Education be pleased to state:

(a) whether the Government of India have invited any foreign film experts for imparting training in Visual Education;

(b) if so, when the team of experts is visiting India and what will be the nature of their work; and

(c) the estimated expenditure on the part of the Government of India in this connection?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) The team has already arrived in India. This team, with the co-operation of two more educational experts from India, will organize at Delhi and Mysore a training-cum-production course of audio-visual material and book illustration work for use in educational institutions and social education programmes in the country.

(c) About Rs. 1,200/-

Dr. Rama Rao: Did the Government try to invite Indian experts in this matter before inviting others?

Shri K. D. Malaviya: We have given the fact that we have invited these two gentlemen from outside and they are associated with our people here.

Shri T. S. A. Chettiar: I heard that two training centres are being established at Delhi and Mysore. When do the Government expect them to start functioning?

Shri K. D. Malaviya: Very soon.

Shri S. N. Das: What is the strength of the team?

Shri K. D. Malaviya: I have already mentioned that two gentlemen have been invited.

Shri Kelappan: From which country are the Members of the team drawn?

Shri K. D. Malaviya: One is from Canada: Mr. Norman Mc Lawren. The other is from the United Kingdom.

Sardar Hukam Singh: What happened to our request to the UNESCO for the loaning of the services of Mr. Green for audio-visual research?

Shri K. D. Malaviya: He could not come.

Shri Kelappan: Will the Government consider the question of sending our experts to those countries instead of getting those experts from foreign countries over here?

Shri K. D. Malaviya: It is a short term training course. The UNESCO has sent them and they have come. In three months they will produce a good number of persons.

BIHAR CENSUS REPORT

*518. **Shri A. C. Guha:** Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to the report published in the *Amrita Bazar Patrika* (Calcutta-edition) dated 12th October, 1952, that Bihar Census Report is being held up due to the missing of a number of census slips of Manbhumi district;

(b) whether there is any truth in the report; and

(c) if so, whether Government have made any enquiry into the matter?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) and (c). The report is an inaccurate version of a temporary confusion which arose in the sorting of census slips in the Census Tabulation Office at Hazaribagh. When this came to the notice of the Superintendent of Census Operations, Bihar, he made prompt and satisfactory arrangements for restoring proper working in that office. According to a report received from this officer, all slips of Manbhumi district as of every district of Chota Nagpur Division were duly accounted for and used for the preparation of tables. The tables relating to the Manbhumi district as well as of the State as a whole were subsequently completed and received in the office of the Registrar General. It is likely that the census tabulation work in this State was delayed by about two months as a result of this confusion.

Shri A. C. Guha: Is there any truth in this, that at least for some time these slips were not found in the office and were reported to be missing?

Shri Datar: The Tables were found. The confusion was that certain slips were being used for tabulating certain entries in respect of Ticket No. 2, Means of Livelihood. What was done was, after using the figures therein, they were not properly placed back in the bundle where they ought to have been placed. They were placed elsewhere. That is the reason why confusion arose.

Shri A. C. Guha: Is there any truth in this, that at first directions were issued that the language column in these slips might be left vacant, and then directions were issued that these should be filled up in pencil, and if so, whether Government have taken any action?

Shri Datar: I may inform the House that this confusion has nothing to do with the tabulation relating to languages. That is Ticket No. 9. No instructions to my knowledge have been issued. At that time this tabulation relating to languages was not under preparation at all.

Mr. Speaker: Next question.

Shri Gidwani: 519.

Shri Velayudhan: This is a question relating to a particular individual, a lady. Is it permissible?

Mr. Speaker: It has been admitted because the Speaker thought that it was permissible.

Shri Velayudhan: So many innocent questions have been rejected.

Mr. Speaker: Yes; Question No. 519.